

Annexure 5

Name of the corporate Debtor: PEERLESS FABRIKKERNE (INDIA) LIMITED

Date of Commencement of Liquidation: 4th October, 2021

List of creditors as on: 14th January, 202

List of Operational Creditors (Government dues)

(Amount in INR)

Sr. No.	Details of the Claimant		Details of claim received		Details of claim admitted					Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claims under verification	Remarks, if any
	Department	Government	Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% of share in total amount of claim admitted					
1	Deputy Engineer, MIDC, Seepz-Subdivision	Govt of Mahatashtra	20-12-21	18,11,196	12,79,715	Water Charges	-	-	1.31%	-	-	5,31,481	-	
2	Union of India, Ministry of Commerce and Industry, The Development Commissioner, Seepz - SEZ	Govt of India	17-12-21	43,11,000	43,11,000	Custom dues	-	-	51.33%	-	-	-	-	
				4,57,30,685	4,57,30,685	Estate dues				-	-	-	-	
				5,00,41,685	5,00,41,685					-	-	-	-	
3	Department of Sales Tax	Govt of Mahatashtra	29-10-21	1,15,54,499	1,15,54,499	CST Dues	-	-	11.85%	-	-	-	-	
4	Employees Provident Fund Organisation Kandivali (East)	Govt of Mahatashtra	30-12-21	2,74,39,883	60,97,786	EPF	-	-	6.25%	-	-	2,13,42,097	-	
		Total		9,08,47,263	6,89,73,685		-	-	70.75%	-	-	2,18,73,578	-	